

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.  
To,

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

1. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro,
2. Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro,
3. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa,
4. Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa,
5. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra,
6. Sri Chandan, Secretary, DLSA, Chatra,
7. Md. Asif Equbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Daltonganj,
8. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
9. Smt. Kalpana Hazarika, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
10. Sri Sachindra Birua, Secretary, DLSA, Deoghar,
11. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
12. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
13. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dumka,
14. Sri Nishant Kumar, Secretary, DLSA, Dumka,
15. Sri Rajesh Srivastava, Secretary, DLSA, Garhwa,
16. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
17. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
18. Sri Manoranjan Kumar No.I, Secretary, DLSA, Giridih,
19. Sri Daya Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Godda,
20. Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda,
21. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
22. Sri Binod Kumar, Secretary, DLSA, Gumla,
23. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
24. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
25. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
26. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
27. Sri Bipin Bihari Gautam, Secretary, DLSA, Jamtara,
28. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamtara,
29. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Khunti,
30. Sri Kankan Pattadar, Secretary, DLSA, Khunti,
31. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma,
32. Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma,
33. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Latehar,
34. Ms. Archana Kumari, Secretary, DLSA, Latehar,
35. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga,
36. Sri Laximikant, Secretary, DLSA, Lohardaga,
37. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Pakur,
38. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
39. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
40. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh,
41. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
42. Md. Faheem Kirmani, Secretary, DLSA, Ranchi,
43. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj,
44. Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj,
45. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Saraikela
46. Sri Kuldeep, Secretary, DLSA, Saraikela and
47. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Simdega.

Sub: - Nomination for attending two days (R-9) Refresher Training Programme in Criminal Matter scheduled to be held on 22<sup>nd</sup> & 23<sup>rd</sup> June, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-9) Refresher Training Programme in Criminal Matter scheduled to be held on 22<sup>nd</sup> & 23<sup>rd</sup> June, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 22.06.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 21<sup>st</sup> June, 2019 till the evening of 23<sup>rd</sup> June, 2019.

Yours faithfully,

Sd/- J.P. Singh

Registrar (Administration)

Memo No. 1743 /Apptt.

Dated, Ranchi, the May 10, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
10/05/19

Registrar (Administration)